

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:717
ANSWERED ON:10.12.2013
COLD STORAGES FOR PERISHABLE ITEMS
Azad Shri Kirti (Jha)

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether any scheme is being run to provide grants in aid to the private entrepreneurs and other agencies for the construction of cold storages and for purchase of machinery used for processing of perishable items like fish etc;
- (b) if so, the details thereof; and
- (c) the amount sanctioned as grants in aid for the purpose during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) Yes, Madam. The Ministry of Food Processing Industries is operating a scheme of Cold Chain, Value Addition and Preservation Infrastructure for creation of cold chain infrastructure in the Country for Horticulture and Non-horticulture produce including fish.

(b) Under the scheme of Cold Chain, Value Addition and Preservation Infrastructure, this Ministry provides grant-in-aid @50% of the total cost of Plant and Machinery and Technical Civil Works in general areas and @75% in difficult areas i.e. North-Eastern States, Sikkim, J&K, Himachal Pradesh and Uttarakhand, subject to a maximum of Rs. 10 crore per project.

Further, for non-horticulture based cold chain projects like fish, meat, milk etc. the Ministry is also implementing a component of cold chain under Centrally Sponsored Scheme i.e. National Mission on Food Processing (NMFP) through State Governments – under which financial assistance is provided as Grants-in-aid @35% in general areas and @ 50% in difficult areas including North-Eastern region of the bank appraised project cost subject to maximum of Rs. 5 crore and interest subsidy @ 6% per annum subject to maximum of Rs. 2.00 crore per project or actual interest accrued on term loan, whichever is lower, for a period of 5 year from completion of the project for general areas, and @ 7 % per annum subject to a maximum of Rs. 3.00 crore per project or actual interest accrued on term loan, whichever is lower, for a period of 7 years from completion of the project for difficult areas including NER.

In addition to above scheme of this Ministry, National Horticulture Mission (NHM), National Horticulture Board (NHB), and National Cooperative Development Corporation (NCDC) under Department of Agriculture and Cooperation, Ministry of Agriculture and Agricultural and Processed Food Products Export Development Authority (APEDA) under Department of Commerce, Ministry of Commerce and Industries, Government of India are also providing assistance for setting up cold storages under their respective schemes.

Ministry of Food Processing Industries under the scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries provides financial assistance to the food processing units including fish processing units in the country. This scheme of Technology Upgradation has been subsumed in National Mission on Food Processing (NMFP) – a Centrally Sponsored Scheme being implemented through States/ UTs Governments. Financial Assistance under this scheme is provided @ 25% of the cost of Plant & Machinery and Technical Civil Works, subject to a maximum of Rs. 50 lakhs in general areas, 33.33% of the cost of Plant & Machinery and Technical Civil Works, subject to a maximum of Rs. 75 lakhs in difficult areas (i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Andaman & Nikobar Islands and Lakshadweep) and Integrated Tribal Development Project (ITDP) areas and 50% of the cost of Plant & Machinery and Technical Civil Works, subject to a maximum of Rs. 100 Lakhs for North-Eastern States including Sikkim.

(c) The quantum of amount sanctioned by this Ministry as grants-in-aid during each of the last three years and the current year, State-wise for setting up integrated cold chain projects and food processing units is given at Annexure-I and II respectively.